Annexure-2

Name of the corporate debtor: RLS Alloys Private Limited; Date of commencement of liquidation: 14/06/2019; List of stakeholders as on: 28/02/2021

List of unsecured financial creditors

		Identification	Details of claim		Details of claim admitted				Amount of	Amount			Remarks, if	
No.	creditor	No.	received						contingent	of any	of claim	claim under	any	
			Date of	Amount	Amount of	Nature	Amount	% share in	claim	mutual	rejected	verification		
			receipt	claimed	claim	of claim	covered by	total		dues, that				
			_		admitted		guarantee	amount of		may be				
								claims		set off				
								admitted						

Not Applicable